

Departments/Organisations/ Institutions under Department of Personnel and Training (DoPT)' pertaining to the Ministry of Personnel, Public Grievances and Pensions.

STATEMENT BY MINISTER

Status of implementation of the recommendations contained in the Third Report of the Department-related Parliamentary Standing Committee on Coal, Mines and Steel

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES; AND THE MINISTER OF STATE IN THE MINISTRY OF STEEL (SHRI BHUPATHI RAJU SRINIVASA VARMA): Sir, with your permission, I lay a statement regarding Status of implementation of the recommendations contained in the Third Report of the Department-related Parliamentary Standing Committee on Coal, Mines and Steel (Eighteenth Lok Sabha) on 'Demands for Grants (2024-25)' of the Ministry of Steel.

PANEL OF VICE-CHAIRPERSONS

MR. CHAIRMAN: Hon. Members, in addition to the existing Members on the panel of Vice-Chairpersons, I have nominated Shri Birendra Prasad Baishya and Shri M. Mohamed Abdulla to the panel of Vice-Chairpersons.

REGARDING NOTICES RECEIVED UNDER RULE 267 AND POINT OF ORDER

MR. CHAIRMAN: Hon. Members, 12 notices have been received under Rule 267. Prof. Ram Gopal Yadav, Shri Javed Ali Khan have demanded discussion over the alleged threat and attempt to attack on the residence of former Union Minister and a sitting Member of the Rajya Sabha at Agra by some anti-social elements. The notices of Smt. Sagarika Ghose, Shri Saket Gokhale, Shri Mohammed Nadimul Haque, Ms. Dola Sen, Ms. Sushmita Dev have demanded discussion over the alleged lapse of the Election Commission in issuance of multiple duplicate Electors Photo Identity Cards across the States. The notices of Shri A.A. Rahim, Dr. John Brittas, Shri P.P. Suneer and Shri Santosh Kumar P have demanded discussion over the alleged threat to